

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

31(ND)/2016

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.02.2020.**

**NAME OF THE COMPANY: Anil Goyal & Ors. Vs.M/s. Kalyan Polypacks Ltd.
& Ors.**


UNDER SECTION 9 OF IRC, 2016

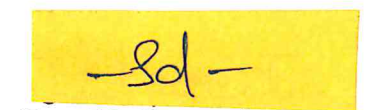
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
Present:		Ms. Vishakha Gupta, Ms. Sonam Sharma, Advocates for the Petitioner		
		Mr. Raghavendra Mohan Dajaj, Mr. Bhaskar Subramanian, Mr. Anupam, Advocates for the Respondent		

ORDER

Request for adjournment is being made by the Ld. Counsel appearing for the petitioner on ground that the arguing counsel is not available. List CA 587/2019 along with the main petition. Reply, if any, to this application be filed before the next date of hearing.

To come up on 6th May, 2020.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)